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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

..
O.A.No.181/95.

Date of disposal: June 3, 1997.

Between:

1. Smt. Vasundhara.
2. Smt. T. Adilakshmi.
3. Smt. P. Vimalamma.
4. B. Subbaratnamma.
5. Smt. B. Suseelamma.
6. Smt. K. Arunavathi.
7. Smt. Kanthamma.

Applicants

- .. And
1. Pensioner's Welfare, Govt. of India, New Delhi 11001.
 2. The Director General and Secretary to the Department of Posts & Telecom, Sarvar Patel Bhavan, Parliament St., New Delhi.
 3. The Chief Post Master General, Sanchar Sadan, Abid Road, Hyderabad.
 4. The Senior Superintendent of Post Offices, Nellore Divn. Nellore.

RESPONDENTS.

Counsel for the Applicant: Sri P.V. Krishniah.

Counsel for the respondents: Sri N.R. Devraj.

JUDGMENT:

(by Hon'ble Sri H. Rajendra Prasad, Member(A).

..

The case has been adjourned repeatedly on a number of occasions. It was listed on 11-3-1997, 19-3-1997, 20-3-1997, 21-3-1997, 25-3-1997, 2-6-1997 and, finally, for today. None was present on behalf of the applicant.

The O.A., is dismissed for default and non-pursuit of the case.

H. RAJENDRA PRASAD,
MEMBER (A)

sss.

Deputy Registrar (D) ce

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O.A.181/95

To

1. The Secretary, Dept of Pensioners and Pensioner's Welfare, Govt.of India, New Delhi-1.
2. The Director General and Secretary to the Dept.of Posts and Telecom, Sardar Patel Bhavan, Parliament Streer, New Delhi.
3. The Chief Postmaster General, Abid Road, Hyderabad.
4. The Senior Superintendent of Post Offices,
5. One copy to Mr.P.V.Krishnaiah, Advocate CAT.Hyd.
6. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
7. One copy spare.

pvm

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19/6/97

T. COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR. H. RAJENDRA

Dated: 3 - 6 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No. 181/95.

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal बेचन / DESPATCH 17 JUN 1997 हैदराबाद न्यायपीठ HYDERABAD BENCH
